



\$~ 129-139, 142-144, 150, 154-156, 162, 163 & 22-125

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 708/2024 & CM APPL. 42735/2024, CM APPL. 42736/2024

KARAULI COLLEGE AND ANR & ANR.Appellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr.
Harish Singhal, Mr. Bed Prakash and
Mr. Nishant Kumar, Advs. for NCTE.

+ LPA 709/2024 & CM APPL. 42815/2024, CM APPL. 42816/2024

RRCM COLLEGE OF EDUCATION & ANR.Appellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr.
Harish Singhal, Mr. Bed Prakash and
Mr. Nishant Kumar, Advs. for NCTE

+ LPA 710/2024 & CM APPL. 42819/2024, CM APPL. 42820/2024

VIDYASTHALI GIRLS TT COLLEGE & ANR.Appellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates



versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr.
Harish Singhal, Mr. Bed Prakash and
Mr. Nishant Kumar, Advs. for NCTE

+ LPA 711/2024 & CM APPL. 42823/2024, CM APPL. 42824/2024

SHREE SR SHIKSHAK PRASHIKSHAN MAHAVIDYALAYA &
ANR.

.....Appellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr.
Harish Singhal, Mr. Bed Prakash and
Mr. Nishant Kumar, Advs. for NCTE

+ LPA 712/2024 & CM APPL. 42826/2024, CM APPL. 42827/2024

B R COLLEGE OF EDUCATION

.....Appellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr.
Harish Singhal, Mr. Bed Prakash and
Mr. Nishant Kumar, Advs. for NCTE



+ LPA 713/2024 & CM APPL. 42890/2024, CM APPL. 42891/2024

SD SHIKSHAK PRASHIKSHAN COLLEGEAppellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr.
Harish Singhal, Mr. Bed Prakash and
Mr. Nishant Kumar, Advs. for NCTE

+ LPA 714/2024 & CM APPL. 42896/2024, CM APPL. 42897/2024

MUKESH STC COLLEGE & ANR.Appellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr.
Harish Singhal, Mr. Bed Prakash and
Mr. Nishant Kumar, Advs. for NCTE

+ LPA 715/2024 & CM APPL. 42899/2024, CM APPL. 42900/2024

SWAMI DAYANAND SHIKSHAN AVM VIKAS SANSTHAN

.....Appellant

Through: Mr. Amitesh Kumar, Adv.

versus



NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr. Harish Singhal, Mr. Bed Prakash and Mr. Nishant Kumar, Advs. for NCTE

+ LPA 716/2024 & CM APPL. 42904/2024, CM APPL. 42905/2024

FRAME BSTC COLLEGE FOR GIRLS & ANR.Appellant

Through: Mr. Amitesh Kumar, Advocate with Mr. Ms. Preeti Kumari and Mr. Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr. Harish Singhal, Mr. Bed Prakash and Mr. Nishant Kumar, Advs. for NCTE

+ LPA 717/2024 & CM APPL. 42909/2024, CM APPL. 42910/2024

CMR TT COLLEGE & ANR.Appellant

Through: Mr. Amitesh Kumar, Advocate with Mr. Ms. Preeti Kumari and Mr. Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr. Harish Singhal, Mr. Bed Prakash and Mr. Nishant Kumar, Advs. for NCTE



+ LPA 718/2024 & CM APPL. 42914/2024, CM APPL. 42915/2024

SARASWATI COLLEGE OF EDUCATION & ANR.....Appellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr.
Harish Singhal, Mr. Bed Prakash and
Mr. Nishant Kumar, Advs. for NCTE

+ LPA 724/2024 & CM APPLs.43448-43449/2024 AND 43519/2024

VBS MAHILA MAHAVIDYALAYAAppellant

Through: Mr. Ravi Kant and Mr. Mayank
Manish, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION AND ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.

+ LPA 725/2024 & CM APPLs. 43455-43456/2024 AND 43522/2024

SHIV TEACHER TRAINING COLLEGEAppellant

Through: Mr. Ravi Kant and Mr. Mayank
Manish, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION AND ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,



Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.

+ LPA 726/2024 & CM APPL. 43467-43468/2024

RPD COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.

+ LPA 732/2024 & CM APPLs.43630-43631/2024

KKC COLLEGE & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.



+ LPA 736/2024 & CM APPLs. 43648-43649/2024

KUSUMRAJ INSTITUTE OF TEACHER
TRAINING COLLEGE & ANR.

.....Appellants

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.

+ LPA 737/2024 & CM APPLs. 43653-43654/2024

MANAV DHARM VIKLANG SEVA SANSTHAAppellant

Through: Mr. Ravi Kant and Mr. Mayank
Manish, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION AND ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.

+ LPA 738/2024 & CM APPLs. 43651-43652/2024

B.S. T.T. COLLEGE AND ANR.

.....Appellants

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates



versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.

+ LPA 705/2024 & CM APPL. 42702/2024, CM APPL. 42703/2024

GR MEMORIAL SHIKSHAK PRASHIKSHAN SANSTHAN &
ANR.

.....Appellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Akhilesh K. Srivastava with Mr.
Harish Singhal, Mr. Bed Prakash and
Mr. Nishant Kumar, Advs. for NCTE

+ LPA 719/2024 & CM APPLs. 43139-43140/2024

SD SHIKSHAK PRASHIKSHAN COLLEGE

.....Appellant

Through: Mr. Amitesh Kumar, Advocate with
Mr. Ms. Preeti Kumari and Mr.
Mrinal Kishore, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.



+ LPA 507/2022 & CM APPLs. 39521/2023 and 32649/2024

NATIONAL COUNCIL FOR
TEACHER EDUCATION

..... Appellant

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.

versus

MEHTA TEACHER TRAINING COLLEGE Respondent

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates
Mr. Ashim Vachher, SC, DDA with
Mr.Kunal Lakra, Mr. Vinayak Uniyal
and Ms. Saiba M. Rajpal, Advs.

+ LPA 559/2022

NATIONAL COUNCIL FOR TEACHER
EDUCATION AND ANR.

..... Appellants

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.

versus

SPRIHA SHIKSHA EVAM KALYAN
SAMITI & ANR.

..... Respondents

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates
Mr. Amitesh Kumar, Advocate with
Ms. Priti Kumari and Mr. Mrinal
Kishor, Advocates

+ LPA 561/2022

NATIONAL COUNCIL FOR TEACHER
EDUCATION AND ANR.

..... Appellants

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,



Mr.N.K.Bhatnagar, Mr.Manoj Kumar
and Mr.Naman Tandon, Advocates.

versus

MALABAR TEACHER TRAINING INSTITUTE Respondents
Through: Mr.Mayank Manish, Advocate with
Mr.Ravi Kant, Advocate.

+ LPA 395/2024 & CM APPLs. 30140-30141/2024

PT PRASAD LAL KAKAJI TEACHER
TRAINING COLLEGE Appellant
Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR. Respondents
Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 403/2024 & C.M.Nos.30492-30493/2024

RAJPUTANA D.EL.ED COLLEGE Appellant
Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION & ANR. Respondents
Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj



Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 404/2024 & C.M.Nos.30501-30502/2024

INDIAN TEACHER TRAINING COLLEGE Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 405/2024 & C.M.Nos.30574-30575/2024

SHRI SHYAM SHIKSHAK PRASHIKSHAN MAHAVIDALAY

..... Appellant

Through: Mr.Hemant Singh, Advocate with
Mr.Sushant Sagar and Mr.Chetan
Gautam, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 406/2024 & C.M.Nos.30578-30579/2024

CHOUDHARY TEACHERS TRAINING COLLEGE Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.



versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 407/2024 & C.M.Nos.30581-30582/2024

BHARTIYA STC SCHOOL

..... Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 408/2024 & C.M.Nos.30584-30585/2024

SHRI SHYAM INSTITUTE OF BSTC

..... Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj



Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 409/2024 & C.M.Nos.30586-30587/2024

SHRI NATH STC COLLEGE Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 410/2024 & C.M.Nos.30591-30592/2024

NAGFANI INSTITUTE OF STC Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 413/2024 & C.M.Nos.30687-30688/209254

ADARSH MAHILA TT SCHOOL Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.



versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 414/2024 & C.M.Nos.30689-30690/2024

MODERN BSTC COLLEGE

..... Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 415/2024 & C.M.Nos.30843-30844/2024

CHANCHAL BSTC COLLEGE

..... Appellant

Through: Mr.Sanjay Sharawat with Mr.Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen



with Ms. Aditi Saxena, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates for NCTE.

+ LPA 416/2024 & C.M.Nos.30852-30853/2024
ABHILASHA TEACHER TRAINING SCHOOL Appellant
Through: Mr. Sanjay Sharawat with Mr. Ashok Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.
..... Respondents
Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr. N.K. Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates for NCTE

+ LPA 418/2024 & C.M.Nos.30992-30993/2024
SHIV TAJ EDUCATION INSTITUTE Appellant
Through: Mr. Sanjay Sharawat with Mr. Ashok Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.
..... Respondents
Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr. N.K. Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates for NCTE.

+ LPA 421/2024 & C.M.Nos.31078-31079/2024
AMBEDKAR SHIKSHAK PRASHIKSHAN VIDYALAYA
..... Appellant
Through: Mr. Sanjay Sharawat with Mr. Ashok Kumar, Advocates.



versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 422/2024 & C.M.Nos.31100-31101/2024

SHRI SHYAM EDUCATIONAL INSTITUTE Appellant

Through: Mr.Sanjay Sharawat with Mr.Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 423/2024 & C.M.Nos.31102-31103/2024

OM COLLEGE OF EDUCATION Appellant

Through: Mr.Sanjay Sharawat with Mr.Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj



Kumar and Mr.Naman Tandon,
Advocates for NCTE.

Ms. Hetu Arora Sethi, ASC for
GNCTD with Mr. Arjun Basra,
Advocate.

+ LPA 424/2024 & C.M.Nos.31104-31105/2024
BPS STC SCHOOL

..... Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 425/2024 & C.M.Nos.31106-31107/2024

GALAXY COLLEGE OF EDUCATION

..... Appellant

Through: Mr.Sanjay Sharawat with Mr.Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 426/2024 & C.M.Nos.31109-31110/2024

GALAXY COLLEGE OF EDUCATION Appellant

Through: Mr.Sanjay Sharawat with Mr.Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondent

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 511/2024, CM APPL. 35773/2024 & CM APPL. 35774/2024

SETH KESRIMAL TT COLLEGE Appellant

Through : Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

..... Respondents

Through : Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 534/2024 & C.M.Nos.36690-36691/2024

JAGDISH COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus



NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 535/2024 & C.M.Nos.36693-36694/2024

G.L. TIWARI STC COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 537/2024 & C.M.Nos.36699-36700/2024

UTTAR DINAJPUR PTTI & ANR.

....Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj



Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 546/2024, CM APPL. 37354/2024 & CM APPL. 37355/2024

BHARAT COLLEGE DATIA & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 547/2024, CM APPL. 37433/2024 & CM APPL. 37434/2024

NEW ERA COLLEGE OF EDUCATION & ANR. ..Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 548/2024, CM APPL. 37436/2024 & CM APPL. 37437/2024

VAISHNAVI SHIKSHA MAHAVIDYALAYA & ANR....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 551/2024, CM APPL. 37478/2024 & CM APPL. 37479/2024

KUSUMRAJ INSTITUTE OF TEACHER TRAINING COLLEGE &
ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 556/2024, CM APPL. 37582/2024 & CM APPL. 37583/2024

R.N.T. COLLEGE OF TEACHER EDUCATION & ANR.

....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 557/2024, CM APPL. 37585/2024 & CM APPL. 37586/2024

BHAI NITIN KUMAR TEACHER TRAINING COLLEGE BSTC &
ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 574/2024 & C.M.Nos.39004-39005/2024

PT RAM KOMAL DWIVEDI DEGREE COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 575/2024 & C.M.Nos.39006-39007/2024

MATA GUJRI KHALSA COLLEGE OF EDUCATION & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 578/2024 & C.M.Nos.39100-39101/2024

CHANDGIRAM COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.



versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 579/2024 & C.M.Nos.39103-39104/2024

IDEAL PUBLIC SHIKSHAN SANSTHAN & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 581/2024 & C.M.Nos.39116-39117/2024

VEERAYATAN BED COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen



with Ms. Aditi Saxena, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates for NCTE.

+ LPA 582/2024 & C.M.Nos.39118-39119/2024

GEETA CO EDUCATION TT COLLEGE & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with Ms. Priti Kumari and Mr. Mrinani Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr. N.K. Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates for NCTE.

+ LPA 583/2024 & C.M.Nos.39153-39154/2024

SHREE SHYAM TT SCHOOL & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with Ms. Priti Kumari and Mr. Mrinani Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr. N.K. Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates for NCTE.



+ LPA 584/2024 & C.M.Nos.39156-39157/2024

ADARSH TEACHER TRAINING COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 585/2024 & C.M.Nos.39203-39204/2024

IDEAL COLLEGE OF PHYSICAL EDUCATION & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 586/2024 & C.M.Nos.39205-39206/2024

JANGIR INSTITUTE OF TEACHER EDUCATION & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 587/2024 & C.M.Nos.39208-39209/2024

GEETA CO EDUCATION TT COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 588/2024 & C.M.Nos.39212-39213/2024

SURENDER KAUR MEMORIAL TEACHER TRAINING
COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 589/2024 & C.M.Nos.39214-39215/2024

GEETA CO EDUCATION COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 590/2024 & C.M.Nos.39216-39217/2024

JEEVAN JYOTI COLLEGE OF EDUCATION & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 593/2024 & CM APPLs. 39318-39319/2024

ARM COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 595/2024 & CM APPLs. 39393-39394/2024

RAJASTHAN COLLEGE OF
TEACHER TRAINING & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinanl
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 598/2024 & CM APPLs. 39548-39549/2024

SORABH COLLEGE OF TEACHER
TRAINING & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinanl
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 599/2024 & CM APPLs. 39553-39554/2024

MESWT COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 600/2024 & CM APPLs. 39561-39562/2024

LAL BAHADUR SHASTRI STC SCHOOL & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



- + LPA 601/2024 & CM APPLs. 39563-39564/2024
GOPESHWAR SHIKSHAK PRASHIKSHAN
MAHAVIDYALAYA AND ANRAppellants
Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.
- versus
- NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.Respondents
Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.
- + LPA 602/2024 & CM APPLs. 39565-39566/2024
MESWT COLLEGE AND ANR & ANR.Appellants
Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.
- versus
- NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.Respondents
Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.
- + LPA 603/2024 & CM APPLs. 39567-39568/2024
KOTA COLLEGE OF
TEACHER TRAINING & ANR.Appellants
Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.



Versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 606/2024 & C.M.Nos.39735-39736/2024

NIRMAL TEACHER TRAINING COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

Versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 608/2024 & C.M.Nos.39834-39835/2024

DHOLA PALASH S TC COLLEGE & ANR.

.....Appellants

Through: Mr. Amitesh Kumar, Advocate with
Ms. Priti Kumari and Mr. Mrinal
Kishor, Advocates.

Versus



NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 609/2024 & C.M.Nos.39838-39839/2024

SORABH COLLEGE OF TEACHER TRAINING & ANR.

.....Appellants

Through: Mr. Amitesh Kumar, Advocate with Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 610/2024 & C.M.Nos.39855-39856/2024

SIDDHARTH COLLEGE & ANR.

.....Appellants

Through: Mr. Amitesh Kumar, Advocate with Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava,



Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 611/2024 & C.M.Nos.39870-39871/2024

CHANDGIRAM TEACHER TRAINING
INSTITUTE COLLEGE & ANR.

.....Appellants

Through: Mr. Amitesh Kumar, Advocate with
Ms. Priti Kumari and Mr. Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondent

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 612/2024 & C.M.Nos.39884-39885/2024

SSM TEACHER TRAINING COLLEGE & ANR.

.....Appellants

Through: Mr. Amitesh Kumar, Advocate with
Ms. Priti Kumari and Mr. Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 613/2024 & C.M.Nos.39895-39896/2024

DIVA COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with
Ms. Priti Kumari and Mr. Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 618/2024 & C.M.Nos.40119-40120/2024

DIVA COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with
Ms. Priti Kumari and Mr. Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 619/2024 & C.M.Nos.40123-40124/2024

DIVA COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with
Ms. Priti Kumari and Mr. Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 620/2024 & C.M.Nos.40148-40149/2024

GURUKUL COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with
Ms. Priti Kumari and Mr. Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 622/2024 & C.M.Nos.40224-40225/2024

MD COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with
Ms. Priti Kumari and Mr. Mrinal
Kishor, Advocates.



versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 623/2024 & C.M.Nos.40232-40233/2024

GURUKUL COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 625/2024 & C.M.Nos.40238-40239/2024

SIDDHARTH COLLEGE & ANR.Appellants

Through: Mr. Amitesh Kumar, Advocate with Ms. Priti Kumari and Mr. Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj



Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 634/2024 & C.M.Nos.40463-40464/2024

CHANDRAWATI GIRLS T.T. COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 635/2024 & C.M.Nos.40467-40468/2024

BHAGWAN MAHAVEER TEACHER TRAINING COLLEGE &
ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 636/2024 & C.M.Nos.40482-40483/2024
KBS STC COLLEGE & ANR.Appellants
Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.
versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.
.....Respondents
Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 637/2024 & C.M.Nos.40495-40496/2024
SSM TEACHER TRAINING COLLEGE & ANR.Appellants
Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.
versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.
.....Respondents
Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 649/2024 & CM APPLs. 41010-41011/2024
MAHARAJA SURAJMAL TEACHERS
TRAINING COLLEGE OF STCAppellant
Through: Mr. Sanjay Sharawat, Advocate



Versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 650/2024 & CM APPLs.41050-41051/2024 AND 41168/2024

RENUBALA COLLEGE OF EDUCATION

.....Appellant

Through: Mr. Ravi Kant and Mr. Mayank
Manish, Advocates

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION AND ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 653/2024 & CM APPLs.41072-41073/2024

LDB GIRLS COLLEGE

.....Appellant

Through: Mr. Sanjay Sharawat and Mr. Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION AND ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen



with Ms. Aditi Saxena, Mr. Manoj Kumar and Mr. Naman Tandon, Advocates for NCTE.

+ LPA 656/2024 & CM APPLs. 41185-41186/2024

KNOWLEDGE COLLEGEAppellant

Through: Mr. Sanjay Sharawat, Advocate

versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr. N. K. Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr. Manoj
Kumar and Mr. Naman Tandon,
Advocates for NCTE.

+ LPA 657/2024 & CM APPLs. 41188-41189/2024

PARMANAND COLLEGE OF EDUCATIONAppellant

Through: Mr. Sanjay Sharawat, Advocate

versus

NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr. N. K. Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr. Manoj
Kumar and Mr. Naman Tandon,
Advocates for NCTE.

+ LPA 660/2024 & CM APPLs. 41309-41310/2024

KNOWLEDGE COLLEGEAppellant

Through: Mr. Sanjay Sharawat, Advocate

versus



NATIONAL COUNCIL FOR
TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 672/2024 & C.M.Nos.41816-41817/2024

LDB GIRLS COLLEGE

.....Appellant

Through: Mr.Sanjay Sharawat with Mr.Ashok
Kumar, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Akhilesh k. Srivastava, Standing
Counsel with Mr. Manoj Kumar,
Advocate.

+ LPA 675/2024 & C.M.Nos.42142-42143/2024 AND 42187/2024

AADARSH TEACHER TRAINING SCHOOL.Appellants

Through: Mr. Ravi Kant and Mr. Mayank
Manish, Advocates

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 677/2024 & C.M.Nos.42267-42268/2024

KBS TT COLLEGE & ANR.

.....Appellant

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 679/2024 & C.M.Nos.42270-42271/2024

KARALI COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 680/2024 & C.M.Nos.42278-42279/2024

RAO ROOPCHAND MEMORIAL COLLEGE OF EDUCATION &
ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 681/2024 & C.M.Nos.42376-42377/2024

SMT SR HERMA M ED COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 682/2024 & C.M.Nos.42381-42382/2024

CHANDRAWATI B ED COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 683/2024 & C.M.Nos.42384-42385/2024

KBS TT COLLEGE AND ANR & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 684/2024 & C.M.Nos.42390-42391/2024

KARM VIDHYA MANDIR BASIC T T COLLEGEAppellants

Through: Mr.Sanjay Sharawat, Advocate with
Mr.Ashok Kumar, Advocate.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 685/2024 & C.M.Nos.42396-42397/2024

ASTHA COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 686/2024 & C.M.Nos.42399-42400/2024

CHANDRAWATI GIRLS T.T. COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.



versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 687/2024 & C.M.Nos.42401-42402/2024

MOHINI DEVI GOENKA GIRLS B ED COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 688/2024 & C.M.Nos.42404-42405/2024

CHANDRAWATI STC COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

versus



NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 689/2024 & C.M.Nos.42433-42434/2024

ML TT BED COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 690/2024 & C.M.Nos.42439-42440/2024

MAHESH STC COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava,



Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 691/2024 & C.M.Nos.42442-42443/2024

BALAJI BSTC COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 693/2024 & C.M.Nos.42455-42456/2024

RAJASTHAN COLLEGE OF TEACHER TRAINING & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 694/2024 & C.M.Nos.42459-42460/2024

MESWT COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 695/2024 & C.M.Nos.42463-42464/2024

VIDYASTHALI GIRLS STC COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 696/2024 & C.M.Nos.42465-42466/2024

SORABH COLLEGE OF TEACHER TRAINING & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

Versus



NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 697/2024 & C.M.Nos.42467-42468/2024

KARAULI COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj Kumar and Mr.Naman Tandon, Advocates for NCTE.

+ LPA 698/2024 & C.M.Nos.42469-42470/2024

MIRZA NOOR MOHAMMAD COLLEGE OF EDUCATION & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with Ms.Priti Kumari and Mr.Mrinal Kishor, Advocates.

versus

EASTER REGIONAL COMMITTEE

.....Respondent

Through: Mr. Balbir Singh, Senior Advocate with Mr. Akhilesh K. Srivastava, Mr.N.K.Bhatnagar, Ms. Mrinalini Sen with Ms. Aditi Saxena, Mr.Manoj



Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 699/2024 & C.M.Nos.42471-42472/2024

MAHESH TEACHER TRAINING COLLEGE & ANR.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 701/2024 & C.M.Nos.42479-42480/2024

CHANDRAWATI GIRLS TT COLLEGE & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.



+ LPA 702/2024 & C.M.Nos.42483-42484/2024

ML STC COLLEGE & ANR.

.....Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

+ LPA 703/2024 & C.M.Nos.42487-42488/2024

SIDDHARTH COLLEGE OF EDUCATION & ANR.Appellants

Through: Mr.Amitesh Kumar, Advocate with
Ms.Priti Kumari and Mr.Mrinal
Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR

.....Respondents

Through: Mr. Balbir Singh, Senior Advocate
with Mr. Akhilesh K. Srivastava,
Mr.N.K.Bhatnagar, Ms. Mrinalini Sen
with Ms. Aditi Saxena, Mr.Manoj
Kumar and Mr.Naman Tandon,
Advocates for NCTE.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA



ORDER
01.08.2024

%
At request of learned counsel for the Appellants, adjourned to 12th
August, 2024.

ACTING CHIEF JUSTICE

TUSHAR RAO GEDELA, J

AUGUST 1, 2024
KA